The High Court of Gujarat
Ahmedabad
Date: -03/11/2026

N O T I C E

HCG-03/2026

It is hereby notified that **on 06.11.2026;**

1. Hon’ble Ms. Justice S.V.Pinto would not be available.
2. Hon’ble Court (Coram : Hon’ble Mr. Justice Vimal K. Vyas) would take up the matters notified in the Cause list of Hon’ble Court (Coram : Hon’ble Ms. Justice S.V.Pinto.)

By Order of Hon’ble The Acting Chief Justice
Sd/-
Registrar (Judicial)